

RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA—NINTH SESSION)

(8th July to 16th August, 1982)



**LOK SABHA SECRETARIAT
NEW DELHI**

September, 1982/Bhadra, 1904 (Saka)

P R E F A C E

This publication contains a brief resumè of work done by Lok Sabha during the Ninth Session of Seventh Lok Sabha, 1982.

NEW DELHI;
September 7, 1982

Bhadra 16, 1904 (Saka)

AVTAR SINGH RIKHY,
Secretary.

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RESUMÉ OF WORK DONE BY LOK SABHA DURING THE NINTH
SESSION OF SEVENTH LOK SABHA—JULY-AUGUST, 1982

I. DURATION OF SESSION

Date of commencement	8 July, 1982
Date of adjournment <i>sine die</i>	16 August, 1982
Date of prorogation	17 August, 1982
Number of days of sittings	25
Number of hours of sittings	182 hours and 27 minutes.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
1	The Eyes (Authority for Use for Therapeutic Purposes) Bill, 1980.	1-12-80 (Earlier Session)	..	8-7-82 9-7-82 14-7-82 (Consideration and passing).	H. M. 2 42	32	3	Passed, as amended.
2	The Cantonments (Amendment) Bill, 1982.	9-7-82	Pending.
3	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1982.	19-7-82	..	21-7-82 (Consideration and passing)	1 44	3	..	Passed.
4	The Estate Duty (Amendment) Bill, 1982	19-7-82		26-7-82 27-7-82 (Consideration and passing).	2 15	14	..	Passed.

5	The Charitable Endowments (Amendment), 1978-82 Bill, 1982.	Pending.
6	The Constitution (Forty-sixth Amendment) Bill 1981	3-4-81 (Earlier Session)	..	19-7-82 14-7-82 (Consideration and passing)	2 14	11	2 Passed, as amended.
7	The Ear Drums and Ear Bones (Auth ority for use for Therapeutic Purposes) Bill, 1980.	1-8-80 (Earlier Session)	..	14-7-82 15-7-82 (Consideration and passing)	2 03	33	3 Passed as amended.
8	The Chit Funds Bill, 1980, as reported by the Select Committee.	20-11-80 (Earlier Session)	..	15-7-82 16-7-82 19-7-82	3 58	49	5 Passed, as amended.
9	The Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill, 1982, as passed by Rajya Sabha.	..	10-8-82 (as returned by Rajya Sabha with amendments)	11-8-82 (Consideration of amendments made by Rajya Sabha)	0 15 Amendments made by Rajya Sabha agreed to by Lok Sabha.
10	The Public Works (Extension of Limitation) (Delhi Amendment) Bill, 1982, as passed as passed by Rajya Sabha	..	16-7-82	29-7-82 30-7-82 2-8-82 (Consideration and passing)	3 05 Passed.
11	The Contingency Fund of India (Amendment) Bill, 1982.	19-7-82	..	7-8-82 (Consideration and passing)	2 00 Passed.
12	The Customs Tariff (Second Amendment) Bill, 1982.	20-7-82 Pending
13	The International Monetary Fund and Bank (Amendment) Bill, 1982.	20-7-82	0 20	1	.. Pending

1	2	3	4	5	6	7	8	9
					H. M.			
14	The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1982.	27-4-82 (Earlier Session)	—	20-7-82 (Consideration and passing)	3 20	14	..	Passed
15	The Chaparmukh-Silghat Railway Line and the Katthal Lalabazar Railway Line (Nationalisation) Bill, 1981.	7-9-81 (Earlier Session)	..	21-7-82 (Consideration and passing)	0 57	13	2	Passed, as amended.
16	The Metro Railways (Construction of Works) Amendment Bill, 1981.	28-12-81 (Earlier Session)		21-7-82 (Consideration and passing)	1 43	2	2	Passed, as amended.
17	The Payment of Wages (Amendment) Bill, 1982, as passed by Rajya Sabha.		22-7-82	10-8-82 11-8-82 (Consideration and passing)	2 34	38		Passed
18	The Navy (Amendment) Bill, 1982, as passed by Rajya Sabha.	..	26-7-82	Pending
19	The Delhi Motor Vehicles Taxation (Amendment) Bill, 1982.	26-7-82	1	..	Pending
20	The Food Corporations (Amendment) Bill, 1982.	30-4-82 (Earlier Session)	..	26-7-82 (Consideration and passing)	2 17	..		Passed.
21	The Governors (Emoluments, Allowances and Privileges) Bill, 1981.	21-12-81 (Earlier Session)	..	27-7-82 28-7-82 (Consideration and passing)	2 54	9	2	Passed, as amended.

22	The Special Courts (Repeal) Bill, 1981, as passed by Rajya Sabha.	..	21-8-82 (Earlier Session)	28-7-82 (Consideration and passing)	3 07	2	2	Passed, as amended.
23	The Rubber (Amendment) Bill, 1982, as passed by Rajya Sabha.	..	29-7-82	Pending.
24	The National Waterway (Allahabad-Haflia Stretch of the Ganga-Bhagirathi-Hooghly River) Bill, 1982, as passed by Rajya Sabha.	..	2-8-82	12	..	Pending.
25	The Appropriation (Railways) No. 3 Bill, 1982.	2-8-82	..	2-8-82 (Consideration and passing)	0 19	Passed.
26	The Appropriation (No. 3) Bill, 1982.	2-8-82	..	2-8-82 (Consideration and passing)	0 09	Passed.
27	The East Punjab Urban Rent Restriction (Chandigarh Amendment) Bill, 1982.	3-8-82	..	6-8-82 (Consideration and passing)	1 00	4	..	Passed.
28	The Criminal Law (Amendment) Bill, 1980.	12-8-80 (Earlier Session)	..	5-8-82 (Motion for further extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the Winter Session, 1982, adopted.	0 01	A Motion for further extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the Winter Session, 1982, adopted.
29	The Assam Appropriation (No. 2) Bill, 1982.	5-8-82	..	5-8-82 (Consideration and passing)	0 23	Passed.

1	2	3	4	5	6	7	8	9
30*	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess (Amendment) Bill, 1982.	11-3-82 (Earlier Session)	..	6-8-82 7-8-82 (Consideration and passing)	Passed.
31*	The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amendment) Bill, 1982.	11-3-82 (Earlier Session)	..	6-8-82 7-8-82 (Consideration and passing)	2 25	1	..	Passed.
32	The Merchant Shipping (Amendment) Bill, 1982.	9-8-82	Pending.
33	The Motor Vehicles (Amendment) Bill, 1982.	9-8-82	..	10-8-82 (Consideration and passing)	3 04	41	..	Passed.
34	The Industrial Disputes (Amendment) Bill, 1982.	23-4-82 (Earlier Session)	..	9-8-82 (Consideration and passing)	4 00	31	10	Passed, as amended.
35	The Indian Post Office (Amendment) Bill, 1982.	13-8-182	Pending.
36	The State Bank of Sikkim (Acquisition of Shares) and Miscellaneous Provisions Bill, 1982.	13-8-1982	Pending.
37	The Mental Health Bill, 1981, as introduced in Rajya Sabha.	13-8-82 (Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee).	0 02	Motion for concurrence adopted.

SUMMARY

1. Bills pending at the end of the last session	26
2. Bills introduced	16
3. Bills opposed at introduction stage	1
4. Bills passed by Rajya Sabha and laid on the Table	6
5. Bills returned by Rajya Sabha with amendments and laid on the Table	1
6. Bills passed	23
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills reported by Select Committee	Nil
14. Bills reported by Joint Committee	Nil
15. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	1
16. Bills pending at the end of the session <i>vide</i> Para No. 1820 of Lok Sabha Bulletin-Part II, dated 26-8-1982	25

(ii) PRIVATE MEMBERS' BILLS

S. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
1	The Constitution (Amendment) Bill, 1982 (Amendment of article 75) by Shri G.M. Banatwalla.	9-7-1982	--	--	H M	--	--	Pending
2	The Constitution (Amendment) Bill, 1982 (Substitution of new articles for article 338, etc.) by Shri G.M. Banatwalla.	9-7-1982	--	6-8-1982 (Consideration)	0-01	1	Nil	Discussion on the motion for consideration not concluded. Pending.
3	The Bombay Prevention of Begging (Delhi Amendment) Bill, 1982 by Shri Chitta Basu.	9-7-1982	--	--	--	--	--	Pending
4	The Delhi Rent Control (Amendment) Bill, 1982 (Amendment of section 14, etc) by Shri G.M. Banatwalla.	9-7-1982	--	--	--	--	--	Pending
5	The Capital Punishment (for Sabotage and Hijacking) Bill, 1982 by Shri B.V. Desai.	9-7-1982	--	--	--	--	--	Pending

6	The Special Educational Facilities (for Children of Inter-caste or Inter-religion Married Parents) Bill, 1982 by Shrimati Vidya Chennupati.	9-7-1982	Pending
7	The Constitution (Amendment) Bill, 1982 (<i>Insertion of new Part XXA</i>) by Shri Ananda Pathak.	9-7-1982	Pending
8	The Lokpal Bill, 1982 by Shri Ram Jethmalani.	9-7-1982	Pending
9	The Promotion of a Casteless and Religionless Society Bill, 1982 by Shrimati Vidya Chennupati.	9-7-1982	Pending
10	The Code of Criminal Procedure (Amendment) Bill, 1982 (<i>Amendment of section 578</i>) by Shri Ramnath Dubey.	9-7-1982	0-05	Pending
11	The Indian Post Office (Amendment) Bill, 1981 (<i>Amendment of section 26</i>) by Shri Atal Bihari Vajpayee.	18-9-1981 (Earlier Session)	..	(30-4-1982 Earlier Session 9-7-1982 22-7-1982 (further consideration))	2-59 (excluding 02 minutes taken during Eighth Session)	4	Nil	Bill withdrawn by leave of the House.
12	The National Highways (Amendment) Bill, 1982 (<i>Amendment of section 5</i>) by Shri K. Ramamurthy.	22-7-1982	Pending
13	The Farmers and Agricultural Workers Benefit Fund Bill, 1982 by Shri K. Ramamurthy.	22-7-1982	Pending
14	The Constitution (Amendment) Bill, 1982 (<i>Amendment of articles 75 and 164</i>) by Prof. Madhu Dandavate.	22-7-1982	0-12	Motion for leave to introduce opposed. Bill introduced. Pending.
15	The Crop Insurance Corporation Bill, 1982 by Prof. Madhu Dandavate.	22-7-1982	Pending

1	2	3	4	5	6	7	8	9
					H M			
16	The Monopolies and Restrictive Practices (Amendment) Bill, 1982 (<i>Amendment of section 2, etc.</i>) by Prof. Madhu Dandavate.	22-7-1982	..	—	Pending
17	The Representation of the People (Amendment) Bill, 1982 (<i>Insertion of new section 10B, etc.</i>) by Prof. Madhu Dandavate.	22-7-1982	Pending
18	The Constitution (Amendment) Bill, 1982 (<i>Amendment of article 102, etc.</i>) by Shrimati Pramila Dandavate.	22-7-1982	Pending
19	The Social Justice and Reservation of Posts in Services and Seats in Educational Institutions Bill, 1982 by Prof. Ajit Kumar Mehta.	22-7-1982	Pending
20	The Chief Election Commissioner (Conditions of Service) Bill, 1982 by Shri Chitta Basu.	22-7-1982	0-05	Pending
21	The Agricultural Commodities Support Price Bill, 1981 by Shri K. Lakshappa.	16-4-1981 (Earlier Session)	..	22-7-1982 6-8-1982 (Consideration)	4-02	Bill withdrawn by leave of the House.
22	The Constitution (Amendment) Bill, 1982 (<i>Insertion of new article 156A</i>) by Shri Chitta Basu.	6-8-1982	Pending
23	The Registration of Marriages Bill, 1982 by Shrimati Pramila Dandavate.	6-8-1982	Pending
24	The Delhi Rent Control (Amendment) Bill, 1982 (<i>Amendment of section 2, etc.</i>) by Shri V.N. Gadgil.	6-8-1982	Pending

25	The One Family One Post in (Government Service) Bill, 1982 by Shri K. Ramamurthy.	6-8-1982	Pending
26	The Land Acquisition (Amendment) Bill, 1982 (<i>Amendment of section 4, etc.</i>) by Shri K. Ramamurthy.	6-8-1982	0-03	..	Pending

SUMMARY

1. Bills pending at the end of the last session	224
2. Bills introduced	24
3. Bills withdrawn	2
4. Part-discussed	1
5. Bills pending at the end of the Session <i>vide</i> para No. 1821 of Bulletin Part II dated 26-8-1982	246

3. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of Statement	Time taken
1	2	3	4	5
				H. M.
1.	The reported severe cyclonic storm which hit several coastal districts of Orissa on 4 June, 1982, resulting in the death of a large number of persons and loss of cattle and devastation on a vast scale, and the relief operations organised in the affected areas.	Shri Virdhi Chander Jain	Rao Birendra Singh 8-7-1982	1 06
2.	Serious situation arising out of the continuous strike by thousands of textile workers of Bombay since January, 1982 and the action taken by the Government in this regard.	Shri Ramavatar Shastri	Shri Bhagwat Jha Azad 9-7-1982	0 52
3.	The reported recent air crash of an Air India Boeing at Bombay's international airport resulting in the death of about 20 persons.	Shri Chandre Pal Shailani	Shri A.P. Sharma 13-7-1982	0 53
4.	Serious situation arising out of the closure of seventeen jute mills in West Bengal resulting in unemployment of a large number of workers and further depression of raw jute prices for the farmers.	Shri Narayan Choubey	Shri Shivraj V. Patil 14-7-1982	0 40
5.	Situation arising out of accidents, dacoity and loot in the Railways due to which passengers are feeling insecure and the action taken by the Government in regard thereto.	Shri Zainul Basher	Shri P.C. Sethi 15-7-1982	1 25
6.	Situation arising out of the agitation in Karnataka on the language formula.	Prof. Rupchand Pal	Shri R. Venkataraman 16-7-1982	1 12

1	2	3	4	5
				H. M.
7.	Situation arising out of acute shortage of power in the country with special reference to Delhi, Uttar Pradesh, Rajasthan, Madhya Pradesh, Haryana, Punjab, Orissa, and West Bengal causing setback to the agricultural and industrial sectors in the country.	Shri Rajesh Pilot	Shri A.B.A. Ghani Khan Chaudhuri 19-7-1982	1 31
8.	The reported detection of bogus recruitment offices recruiting a large number of fake personnel for the Army and the Navy.	Shri Chandra Pal Shillani	Shri R. Venkataraman 20-7-1982	0 49
✓ 9.	Reported sex determination tests carried on by Private doctors in the country resulting in large scale destruction of female foetuses which will bring down the already declining female sex ratio, harm the mothers' health and cause deformity to the children.	Shrimati Suseela Gopalan	Shri B. Shankaranand 26-7-1982	1 00
10.	The reported indefinite detention in jails of a large number of undertrial prisoners despite the directives of the Supreme Court in the matter and deaths of many of them and action taken by the Government in regard thereto.	Shri Eduardo Falcão	Shri Nihar Ranjan Laskar 27-7-1982	1 05
✓ 11.	The reported extremist activities in Punjab posing a threat to the unity and integrity of the country as evidenced by the recent incident of a bomb attack on the family house of the Chief Minister.	Shri Mani Ram Bagri.	Shri R. Venkataraman 29-7-1982	1 25
12.	The reported move by certain States to abridge the freedom of Press and the reaction of the Government thereto.	Shri Ajit Bag	Shri R. Venkataraman 7-8-1982	1 49
13.	The reported death of many children in Delhi due to gastroenteritis.	Shri Ramavatar Shastri	Shri B. Shankaranand 9-8-1982	1 00

1	2	3	4	5
				H. M.
14.	Reported delay by various State Governments and Public Undertakings in implementing the guidelines laid down by Central Government for resettlement of ex-servicemen.	Shri Rana Vir Singh	Shri K.P. Singh Deo 13-8-1982	o 54

4. DIVISIONS

Number of Divisions held	13
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5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
	(i) Railway Budget		H.M.
Supplementary Demands for Grants in respect of the Budget (Railways) for 1982-83.	22-7-82	2-8-82	0.01 2.34
	(ii) General Budget		
Supplementary Demands for Grants in respect of the Budget (General) for 1982-83.	27-7-82	2-8-82	0.01 2.23
	(iii) Budget in respect of State of Assam		0.01
Budget (Assam) for 1982-83.	28-7-82	3-8-82 5-8-82	5.03

* Discussed together along with Statutory Resolutions seeking (i) approval of the continuance in force of the Proclamation dated 19-3-82 in respect of Assam issued under article 356 of the Constitution for a further period of six months *w.e.f.* 19-9-82 and (ii) approval of the notification of the Government of Assam dated 5-5-82 declaring certain services to be essential services within the State of Assam for the purposes of the Essential Services Maintenance (Assam) Act, 1980.

6. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri Krishna Chandra Halder	8-7-1982 to 13-8-1982	5-8-1982
2.	Shri Moti Bhai R. Chaudhari	9-7-1982 to 13-8-1982	
3.	Shri H. G. Ramulu	14-7-1982 to 7-8-1982	
4.	Shri Subodh Sen	30-3-1982 to 30-4-1982 and 8-7-1982 to 3-8-1982	

7. MOTIONS

(i) Motion of No-Confidence in the Council of Ministers

Brief Subject	Under Rule	Member	Date on which leave of the House asked for	Whether leave was granted by the House	Date of discussion	Time taken	Decision of the House
H. M.							
Want of confidence in the Council of Ministers.	198	Shri Hemwati Nandan Bahuguna	13-8-1982	Leave granted	16-8-1982	10 05	Negative

(ii) Motion under Rule 388 for Suspension of Rules

Brief Subject	Member	Date on which motion moved	Time taken	Remarks
H. M.				
1. Suspension of proviso to rule 66 in its application to the motions for taking into consideration and passing of the Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess (Amendment) Bill, 1982 and Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amendment) Bill, 1982.	Shri Bhagwat Jha Azad.	6-8-82	0 02	Adopted.

8. OATH OR AFFIRMATION

Sl. No.	Name	Constituency	State	Language of oath/affirmation	Date
1.	Shri Jagannath Shivram Patil.	Thane	Maharashtra	Marathi (Oath)	8-7-1982
2.	Shri Lala Ram Ken .	Bayana (SC)	Rajasthan	Hindi (Oath)	
3.	Shri Deen Bandhu Verma	Udaipur	Rajasthan	English (Oath)	
4.	Shrimati Sumati Oraon	Lohardaga (ST)	Bihar	Hindi (Oath)	
5.	Shri Baburao Paranjpe	Jabalpur	Madhya Pradesh	Hindi (Oath)	
6.	Shri Amal Datta .	Diamond Harbour	West Bengal	Bengali (Affirmation)	
7.	Shri Hemwati Nandan Bahuguna	Garwhal	Uttar Pradesh	Hindi (Oath)	

9. OBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken H. M.	Remarks
1	2	3	4	5	6
1.	✓ Shri Maldevji M. Odedra, sitting Member.	9-5-1982	8-7-1982	0 07	
2.	✓ Shri Cumbum N. Natarajan, sitting Member.	30-6-1982			
3.	✓ Shri - Hira Vallabh Tripathi, Member of Provisional Parliament; and First Lok Sabha.	26-4-1982			
4.	✓ Shri P. T. Thanu Pillai, Member of the First and Second Lok Sabha.	15-5-1982			
5.	✓ Shri Satya Narain Singh, Member of the Fourth Lok Sabha.	24-5-1982			
6.	✓ Shri Radha Raman, Member of the First and Second Lok Sabha.	8-6-1982			
7.	✓ Mirza Mohammad Afzal Beg, Member of the Constituent Assembly and Provisional Parliament.	11-6-1982			

1	2	3	4	5	6
				H. M.	
8.	✓ Shri Shree Narayan Das, Member ; of the Provisional Parliament, First, second and Third Lok Sabha.	7-6-1982			
9.	✓ Shri Sarangdhar Sinha, Member of the Constituent Assem- bly, First and Second Lok Sabha.	30-6-1982	8-7-82	0 07	
10.	✓ Shri Dwarika Nath Tewari, Member of Second Lok Sabha.	2-7-1982	14-7-1982	0 01	
11.	✓ Shri D. Kamakshaiah, sitting Member.	3/4-8-1982			
12.	✓ Shri Tribhuvan Narain Singh, Member of the Provisional Parlia- ment, First and Second Lok Sabha.	3/4-8-1982	5-8-1982	0 03	
13.	✓ Shri Godey Murahari, Member of Sixth Lok Sabha.	5-8-1982	6-8-1982	0 03	
14.	✓ Shri S. K. Pottekkatt, Member of Third Lok Sabha.	6-8-1982	11-8-1982	0 01	
15.	✓ Shri B. L. Sondhi, Member of the Constituent Assem- bly and Provisional Parliament.	1-8-1982	13-8-1982	0 02	

10. PAPERS LAID ON THE TABLE

(i) By Government	601
(ii) By Private Members	Nil

11. PETITIONS

Presented by Members	2
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12. PRIVILEGE MATTERS

S. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	2	3	4	5	6
1.	Motion to consider the Second Report of the Committee of Privileges presented to the House on 21 April, 1982, in the matter of privilege regarding harassment caused to Shri Kunwar Ram, MP and abusive remarks used in respect of Members of Parliament by Police Guard at New Secretariat, Patna, on 29 November, 1980.	Shri Ram Vilas Paswan, Prof. Ajit Kumar Mehta and Dr. Subramaniam Swamy]	13-7-1982	H. M. 2 26	The motion was adopted by the House. Another motion referring back the Second Report to the Committee of Privileges for a review of the quantum of punishment to be awarded was there after adopted by the House.
2.	(i) Question of privilege regarding allegedly not making available to the Committee on Public Undertakings file No. P. 30 of the Ministry of Petroleum, Chemicals and Fertilizers required in connection with a subject taken up for examination by that Committee.	Shri Aal Bihari Vajpayee, Prof. Madhu Dandavate & Sarvaswari Harikesh Bahadur, Ram Vilas Paswan and George Fernandes	15-7-82	0 11	The Speaker gave his ruling and observed that he had gone through the report of the Committee on Public Undertakings but he had not come across any recommendation or observation of the Committee to the effect that they had called for a particular file from the Ministry and that that was not made available to them and thereby impeding the examination of the subject by the Committee. The Speaker, however, advised the members to furnish pertinent information to the Committee on Public Undertakings who would no doubt take it into account while giving the Action Taken Report.

(ii) Question of privilege against Shri Arun Shourie of the *Indian Express* alleging that he had in his article entitled "Case of a Missing File", incorporated certain matters which did not find a place in the Report, etc., presented by the Committee on Public Undertakings to the House.

H. M.

15-7-82

Sarvashri Harikesh Bahadur, Ram Vilas Paswan, Prof. K.K. Tewari and Shri Atal Bihari Vajpayee

The Speaker gave his ruling and observed that since the Committee on Public Undertakings were directly concerned with the matter, he was referring the matter to that Committee in the first instance.

(iii) Requests from members for making available to them the verbatim records of the sittings of the Committee on Public Undertakings held on 24 March and 2 April, 1982, in connection with the transaction with Kuo Oil, Hong Kong, about the import of crude and petroleum products.

15-7-82

Prof. Madhu Dandavate, Sarvashri Samar Mukherjee, Indrajit Gupta, Satish Agarwal, George Fernandes and K.P. Unnikrishnan

The Speaker gave his ruling and observed that he agreed with the views of the Chairman of the Committee on Public Undertakings that as per precedents, the proceedings of the Committee were kept confidential and not made available to any person, other than the members of the Committee, and as per existing practice only minutes of the sittings of the Committee were laid on the Table of the House, and that it was open to the members to furnish pertinent information to the Committee on Public Undertakings who would no doubt take it into account while giving the Action Taken Report.

3. Request from a member seeking permission to lay what he described as the verbatim record of the meeting of the Committee on Public Undertakings on 2 April, 1982, so as to provide a background about the oil deal with Kuo Oil and the missing file P.20.

28-7-1982

Prof. Madhu Dandavate

The Speaker gave his ruling and expressed his inability to accede to the request made by the member.

4. Throwing of some papers from the Speaker's Gallery on the floor of the House by a visitor.

28-7-1982

The Speaker informed the House that a visitor threw some papers from the Speaker's Gallery on the floor of the House at about 6-20 P.M. and had made a statement and had expressed regret for his action. The House resolved

that he had committed a grave offence and was guilty of the contempt of the House. The House further resolved that he be let off with a stern warning on the rising of the Houses on that day.

The Deputy Speaker read out the Speaker's ruling withholding his consent to the raising of the question of privilege.

5- Question of privilege regarding alleged failure of the Government to lay on the Table Action Taken Report on the Report of Backward Classes Commission, 1980. Prof. Madhu Dandavate and Sarvashri Ram Vilas Paswan and Jaipal Singh Kashyap 11-8-1982 0 04

13. QUESTIONS

(i) *Starred*

Number of Questions put down in Question Lists for Oral Answers . . .	*489
Number of Questions orally answered	129

(ii) *Unstarred*

Number of Questions put down in Question Lists for Written Answers and Written Answers furnished	**5458
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(iii) *Short Notice Questions*

Number of Questions put down in Short Notice Question Lists . . .	Nil
Number of Short Notice Questions orally answered	Nil

* Includes 9 Starred Questions postponed/transferred from one Ministry to another.

** Includes 86 Unstarred Questions withdrawn/transferred from one Ministry to another.

(iv) Half-an-Hour Discussions arising out of answers to Questions

S.No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry/Deptt.	Time taken Hrs. Mins
1	Tender from Ministry of Defence to N.T.C. for supply of Cloth.	Shri Krishna Chandra Pandey	19-7-1982	Commerce	0 59
2	Report of working Group on Eradication of Leprosy	Shri Harinath Mishra	26-7-1982	Health and Family Welfare	0 50
3	Agreement with Foreign Firm to design and produce prototype helicopter at HAL.	Shri B.V. Desai	30-7-1982	Defence	0 35
4	Late running of Trains.	Smt. Geeta Mukherjee	2-8-1982	Railways	0 47
5	Capitation Fees.	Shri Ram Vilas Paswan	6-8-1982	Education and Culture	0 46

14. RESIGNATIONS BY MEMBERS

Sl. No.	Name	State	Constituency	Date from which resignation took effect	Date of issue of Notification in Gazette/publication in Bulletin	Date of announcement in the House
1.	Shri Devi Lal	Haryana	Sonepat	31-5-1982	31-5-1982	8-7-1982
2.	Shri Zail Singh	Punjab	Hoshiarpur	22-7-1982	22-7-1982	22-7-1982

15. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution/ Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
*1	Approval of the continuance in force of the Proclamation dated 19-3-1982 in respect of Assam, issued under article 356 of the Constitution, for a further period of six months w.e.f. 19-9-1982.	Article 356	Shri R. Venkataraman	3-8-82 5-8-82	H M	Home Affairs	Adopted.
*2	Approval of the issue of the notification of the Government of Assam dated 5-5-1982 declaring certain services to be essential services within the State of Assam.	Section 2(2) of the Essential Services Maintenance (Assam) Act, 1980.	Shri Nihar Rajan Laskar				

*Discussed together along with General Discussion and Demands for Grants in respect of the Budget (Assam) for 1982-83.

(ii) *Private Members' Resolutions*

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussing	Time Taken H M	Ministry/Department	Remarks
1	Steps to promote secular outlook in the country.	Shrimati Vidya Chennupati.	23-4-1982 (Eighth Session) 16-7-1982 30-7-1982	3.12 (excluding 1 hr. and 50 minutes taken during Eighth Session)	Home Affairs	Withdrawn by leave of the House.
2	Steps for removal of backwardness of the North-Eastern region.	Shri Baju Ban Rryan	30-7-1982 13-8-1982	3.44	Planning	Negative
3	Steps for speedy implementation of socio-economic programme.	Shri K. Lakkappa	13-8-1982	0.36	Planning	Discussion not concluded.

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16. SHORT DURATION DISCUSSIONS (RULE 198)

Sl. No.	Brief subject	Under rule	Name of Member who raised the Discussion	Date of Discussion	Time Taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
						H. M.	
1	Atrocities being committed on the Scheduled Castes in Tamil Nadu, Maharashtra, U.P., Bihar and other parts of the country.	193	Shri Ram Vilas Paswan	8-7-82	4 54	Home Affairs	
✓ 2	Alarming increase in the incidence of rape and atrocities committed on women, including dowry deaths.	193	Smt. Pramila Dandavate	15-7-82	4 08	Home Affairs	
3	Statement made by the Prime Minister in the House on 9 July, 1982 regarding the situation in Lebanon.	193	Shri Indrajit Gupta	22-7-82	3 49	Prime Minister's Office	
4	Statement made by the Minister of Petroleum, Chemicals and Fertilizers in the House on 28 July, 1982 regarding the transaction relating to the purchase of HSD from M/s. Kuo Oil in February, 1980.	193	Shri Atal Bihari Vajpayee	28-7-82	5 30	Petroleum, Chemicals and Fertilizers	

1	2	3	4	5	6	7	8
5	Statement made by the Minister of Agriculture and Rural Development and Civil Supplies in the House on 20 July, 1982 regarding drought conditions in various parts of the country and the steps taken by the Government in this regard.	193	Shri Atal Bihari Vajpayee	3-8-82	6	57	Agriculture.
6	Report of the Backward Classes Commission, 1980, laid on the Table of the House on 30 April, 1982.	193	Shri Ram Vilas Paswan	11-8-82	9	17	Home Affairs

17. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

Announcement

Subject	By whom	Date
Regarding discussion on the Motion of No-Confidence in the Council of Ministers to be moved by Shri Hemwati Nandan Bahuguna and fixation of sitting of the House on Monday, 16 August, 1982.	Deputy Speaker	13-8-1982

18. STATEMENTS

(i) Suo moto Statements made/laid by Ministers under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
				H. M
1.	Regarding Overdrafts of States . . .	Shri Pranab Kumar Mukherjee	8-7-1982	0 05
2.	Government business from the week commencing the 12th July, 1982.	Shri Bhishma Narain Singh	9-7-1982	0 20
3.	Situation in Lebanon . . .	Shrimati Indira Gandhi	9-7-1982	0 07
4.	India's extended arrangement with the International Monetary Fund-Programme for the second year.	Shri Pranab Kumar Mukherjee	13-7-1982	0 05
5.	Government business for the week commencing the 19th July, 1982.	Shri Bhishma Narain Singh	16-7-1982	0 18
6.	Regarding a major accident that occurred at Topa Colliery of the Central Coalfields Limited in the Hazaribagh District on 16 July, 1982, resulting in the death of 16 persons.	Shri Bhagwat Jha Azad	19-7-1982	0 02
7.	Drought conditions in various parts of the country and the steps taken by the Government in this regard.	Rao Birendra Singh	20-7-1982	0 07
8.	Government business for the week commencing the 26 July, 1982.	Shri Bhishma Narain Singh	22-7-1982	0 18
9.	Release of a further instalment of Additional Dearness Allowance to Central Government Employees and relief to Pensioners including family pensioners w.e.f. 1st April, 1982.	Shri Pranab Kumar Mukherjee	22-7-1982	0 02
10.	Increase in the issue price of wheat to the Public Distribution System and the roller flour mills.	Rao Birendra Singh	26-7-1982	0 03
11.	Creation of buffer stock of sugar . . .	Rao Birendra Singh	26-7-1982	0 03
12.	Regarding the incidents which took place in Hauz Qazi and Lahori Gate Police Station areas of Delhi on the 25th and 26th July, 1982.	Shri R. Venkataraman	28-7-1982	0 09

1	2	3	4	5
				H. M.
13.	Transaction relating to the purchase of HSD from M/s. Kuo Oil in February, 1980.	Shri P. Shiv Shankar	28-7-1982	0 09
14.	Extension of the time for completion of the inquiry and submission of report by the Kudal Commission of Inquiry on Gandhi Peace Foundation and other organisations.	Shri P. Venkata- subbaiah	28-7-1982	0 02
15.	Government business for the week commencing the 2nd August, 1982.	Shri Bhishma Narain Singh	30-7-1982	0 20
16.	Blow-out in one of the wells being drilled in the Bombay High field.	Shri P. Shiv Shankar	2-8-1982	0 05
17.	Hijacking of an Indian Airlines plane on 4 August, 1982.	Shri A. P. Sharma	5-8-1982	0 02
18.	Government business for the week commencing the 9th August, 1982.	Shri Bhishma Narain Singh	7-8-1982	0 35
19.	Sale of tickets of ASJAD to the Members of Parliament.	Shri Buta Singh	7-8-1982	0 02
20.	Killing of two persons of Scheduled Caste in village Manoharpur also known as Mohanpura, District Aligarh, U. P.	Shri R. Venkata- raman	9-8-1982	0 05
21.	Proposal for delinking of the management of the Haldia Dock Complex from that of Calcutta Port Trust.	Shri Veerendra Patil	[13-8-1982	0 02
22.	Setting up of a Tripartite Committee to deal with the problems being faced by the Textile industry including its workers.	Shri Shivraj V. Patil	13-8-1982	0 02
23.	Prime Minister's visit to the United States of America and Japan.	Shri P. V. Narasimha Rao	13-8-1982	0 10

(ii) *Matters under Rule 377*

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement in response thereto	Date	Time taken
1	2	3	4	5	
					H. M.
1.	Implementation of the recommendations of various reports of Police Commission.	Shri Rasheed Masood			
2.	Creation of separate Ministry and firm policy for the maintenance of ancient monuments.	Shri Bheekhabhai			
3.	Taking measures to check the pollution of river waters and the air.	Shri K. Lakka-ppa			
4.	Deteriorating economic conditions of handloom weavers of Uttar Pradesh in view of marketing problems and burden of refund of bank loans.	Shri Zainul Bashir			
5.	Alleged closing down of flour mills in Bihar in view of reduced supply of wheat quota to them.	Shri R.L.P. Verma		8-7-1982	0 25
6.	Alleged reduction in the quota of rice and wheat to Bihar and need to increase the same.	Shri Ramavatar Shastri			
7.	Alleged tampering of the telephone of Justice Khanna, an Opposition nominee for the Presidential election.	Prof. Madhu Dandavate	Shri G.M. Stephen		
8.	Increased financial assistance to Rajasthan Government for famine relief measures.	Shri Ashok Gehlot			
9.	Introduction of a legislation amending Constitution to give voting rights in the Presidential election to the elected Members of Union Territory Assemblies.	Shri Eduardo Falcão			
10.	Steps to ensure payment to sugarcane farmers by sugar mills in Uttar Pradesh.	Shri Harish Kumar Gangwar			

1	2	3	4	5	6
11.	Need to restart the closed Katihar jute mills of Bihar.	Shri Tariq Anwar			H. M.
12.	Late running of trains on Bareilly-Pilibhit-Shahjehanpur-Baheri-Badaun section of the North Eastern Railway.	Shri Harish Kumar Gangwar			
13.	Steps to open Rail and Road traffic between India-Pakistan- through Munabao-Khokhrapar in Barmer district Rajasthan.	Shri Ashok Gehlot			
14.	Problem of admission to colleges and schools in Delhi.	Shri Chaturbhuj		13-7-1982	0 09
15.	Central clearance for the two petro-chemical projects of Bihar Government.	Prof. Ajit Kumar Mehta			
16.	Increase in the freedom fighters' pension amount and implementation of the recommendations of All India Freedom Fighters Association.	Shri Ramavtar Shastri			
17.	Restarting of irrigation construction work in Mirzapur District of Uttar Pradesh allegedly stopped due to operation of the provisions of Indian Forest Act.	Shri Ram Pyare Panika			
18.	Need for stern action against the fake agencies recently found cheating innocent people by offering jobs in foreign countries.	Shri Chandra Pal Shailani			
19.	Alleged move to close down Railway Sorting Section of the Puri-Howrah Express.	Shrimati Jayanti Patnaik			
20.	Measures to check alleged incidents of atrocities by police on women in certain villages of Uttar Pradesh.	Shri Hemkesh Bahadur		14-7-1982	0 13
21.	Alleged delay in issuance of passports from the Cochin Office.	Prof. P. J. Kurien			
22.	Steps for effective working of National Cadet Corps.	Shri B. D. Singh			
23.	Problems of film societies in screening their films in Delhi in view of certain recent rules of the Delhi Administration.	Shri K. A. Rajan			

1	2	3	4	5	6
					H. M.
24.	Installation of the statue of Mahatma Gandhi near India Gate and of Sardar Bhagat Singh.	Shri Mani Ram Bagri			
25.	Alleged irregularities in the distribution of relief items for the Orissa cyclone victims.	Shri Satyasadhan Chakraborty			
26.	Increasing our forest wealth with the slogan 'Birthday tree' scheme.	Shri Bheekha-bhai			
27.	Alleged closure of a large number of dye-stuff units in Western Maharashtra and Ahmedabad and need to provide excise exemption to such units to give them necessary protection.	Shrimati Sanyogita Rane			
28.	Alleged shifting of material meant for conversion of Manmad-Mudkhed Railway Section.	Shri Uttam Rathod	15-7-1982	•	29.
29.	Reconsideration of the alleged orders for security deposits towards telephone bill arrears in Ratnagiri district in Maharashtra.	Shri Bapusaheb Parulekar			
30.	Need to monitor the progress of reservation of service quota fixed for ex-servicemen.	Shri Rajesh Pilot			
31.	Improvement of rail services on North-Eastern Railway serving Eastern Uttar Pradesh.	Shri Rajnath Sonkar Shastri			
32.	Taking over of the Vinod and Vimal Textile Mills of Ujjain in view of losses incurred by them.	Shri Satyanarayan Jatiya			
33.	Need for overbridge at Jaunpur Railway Station in Uttar Pradesh to enable passengers to go to various platforms.	Dr. A.U. Azmi			
34.	Installation of Radio Station in Border districts of Barmer and Jaisalmer in Rajasthan in the Sixth Five Year Plan.	Shri Virbhi Chander Jain	19-7-1982	•	35
35.	Shortage of drinking water in eight hilly districts etc. of Uttar Pradesh.	Shri Harish Rawat			
36.	Opening of additional colleges to ensure admission of eligible students in Delhi.	Dr. Vasant Kumar Pandit			

1	2	3	4	5	6
					H.M.
37.	Adequate Central assistance for early completion of second Hooghly bridge project.	Shri Chitta Basu			
38.	Steps to prevent breach of Greater Mahananda Bundh in Bihar on the Border of Malda district of West Bengal.	Dr. Golam Yazdani		1982 19-7-82	0 26.
39.	Alleged non-release of funds by University Grants Commission to the Universities of West Bengal.	Shri Sudhir Kumar Giri			
40.	Investigation in the incident of Air dropping of leaflets in Chinese language etc. in Jodhpur district in Rajasthan.	Shri Ashok Gehlot			
41.	Need for improvement in the working of Telephone system of Kheri-Lakhimpur Parliamentary constituency.	Shrimati Usha Verma			
42.	Construction of the proposed Talcher-Sambalpur rail link in Orissa during the Sixth Plan.	Shrimati Jayanti Patnaik			
43.	Delay in setting up of petro-chemical project in Bihar.	Shrimati Krishna Sahi			
44.	Adequate compensation to the land owners by DDA on acquisition of their plots of land.	Shri Ram Vilas Paswan			
45.	Alleged denial of admission by Delhi University to students of Bihar in view of 10+2+3 system.	Shri Ramavatar Shastri		20-7-1982	0 23.
46.	Alleged incidents of sacrilege in Punjab with reference to such incidents in Patiala town.	Dr. Karan Singh			
47.	Statement on the alleged looting by dacoits from Pakistan across the border in Rajasthan.	Shri Krishna Kumar Goyal			
48.	Reduction of Excise Duty and other measures to help tea growers of Kerala in getting a remunerative price.	Shri Xavier Arakal			
49.	Construction of memorials and other steps in the memory freedom fighters.	Shri Ram Lal Rahi			

1	2	3	4	5	6
					H. M.
50.	Setting up of a Chemical Fertilizer Unit based on rock phosphate in Chittorgarh in Rajasthan.	Prof. Nirmala Kumari Shaktawat			
51.	Protection of Hindu religious places in Pakistan and permission for visitors to go there.	Shri Mani Ram Bagri			
52.	Need for constitutional Amendment Bill for the inclusion of 13 tribes under the tribal lists of Uttar Pradesh.	Shri Ram Pyare Panika			
53.	Problems faced by Beedi workers of Ghazipur district of Uttar Pradesh.	Shri Zainul Basher	21-7-1982	0	14
54.	Early decision for setting up of a bench of Allahabad High Court in Western Uttar Pradesh.	Shri Jagpal Singh			
55.	Shortage of X-Ray films.	Shri D.P. Yadav			
56.	Enquiry into incidents of dacoity and looting on Railways and steps to check the same.	Prof. P.J. Kurien			
57.	Action against the organiser who cheated pilgrims from Rajasthan and other places stranded at Mathura Junction.	Shri Chandra Pal Shailani			
58.	Need for amendment to existing Rent Act.	Shri Kamal Nath			
59.	Need to reconsider alleged decision on mechanisation of coir mats on powerlooms.	Shri K.A. Rajan			
60.	Alleged inundation of the adjoining areas of Kheri-Lakhimpur due to Sharda Project.	Shrimati Usha Verma			
61.	Opening of Regional Defence Colleges to prepare students of Sainik Schools for further defence education.	Prof. Nirmala Kumari Shaktawat			
62.	Financial assistance to the prisoners released recently from Pakistan jails so that they could reach their native places.	Shri A.K. Balan	26-7-1982	0	19
63.	Setting up of a fertilizer	Shri Krishna Kumar Goyal			

H. M.

- unit in the Central Sector
at Sawai-Madhopur in
Rajasthan .
64. Steps to give relief to farmers
affected by drought in
various States in the country. Shri Harikesh
Bahadur
65. Provision of special rebate
being given during Deepa-
wali and Pongal Days on
handloom cloth in Tamil
Nadu. Shri M.
Kandaswamy
66. Need to resume the practice
of lending money against
Jewellery and gold orna-
ments as security by the
nationalised banks and
financial institutions. Shri N. Dennis
67. Alleged dharna by people
of Ladakh in support of
their demands. Shri P. Namgyal
68. Need to include Pithoragarh
and other areas under
Drought Prone Areas
Programme. Shri Harish Rawat
69. Students habit of taking drugs
and steps to check the same. Shri Mool Chand
Daga
70. Central assistance to West
Bengal Government in view
of drought, late rains
etc. Shri Satyagopal
Misra
71. Assistance to State Govern-
ment for construction of a
bridge over Ganga near
Gulzar Bagh in Patna. Shri Ramavater
Shastri
72. Need for additional steamers
between Rameshwaram and
Colombo and new
steamer service between
Tuticorin and Colombo. Shri D.S.A.
Sivaprakasham
73. Need for setting up of an
industry under the Central
Sector to provide employ-
ment in Jaunpur district
of Uttar Pradesh. Dr. A.U. Azmi

27-7-1982 0 22

1	2	3	4	5	6
					H. M
74.	Assistance to Madhya Pradesh Government to fight the alleged outbreak of Guinea-worm (Naru) in an epidemic form in Madhya Pradesh.	Dr. Vasant Kumar Pandit			
75.	Non-Purchase of wheat by Food Corporation of India in some districts of Uttar Pradesh, Haryana and Punjab.	Shri Rajesh Pilot			
76.	Attaching of more bogies to the trains running in Kharagpur-Khurda division of South-Eastern Railway.	Shri Chintamani Jena			
77.	Steps to protect the ancient idol thefts in the country.	Shri Chandra Pal Shailani			
78.	Imports of natural rubber to maintain a proper balance between its demand and supply.	Shri Sanyogita Rane			
79.	Alleged dislocation in running of passenger trains on Lalgaon-Ranaghat, Ranaghat-Gede and Ranaghat-Bongaon sections of the Sealdah Division of Eastern Railway.	Shri R. P. Das	28-7-1982	O	11
80.	Construction of two Railway bridges at Bheemanagar and at Thennore in Tiruchirapalli district of Tamil Nadu.	Shri M. Selvaraju			
81.	Deterioration in the telephone system in the country.	Shri Ram Vilas Paswan			
82.	Reported decision to disconnect the hotline telephone lines linking different airports.	Shri K. Lakkappa			
83.	Need to release the report of the Committee which went into the functioning of Institute of Advanced Study of Simla.	Shri Arjun Sethi			
84.	Need to continue the Airport Visa System.	Shrimati Jayanti Patnaik			
85.	Alleged racket for making forged visas in the Country.	Shri Bapusaheb Parulekar			

1	2	3	4	5	6
					H. M.
86.	Supply position of food-grains to West Bengal.	Shri Sudhir Kumar Giri		29-7-1982	0 21
87.	Alleged increase in the sea-fare of pilgrims going to Haj.	Shri Ashfaq Hussain			
88.	Doordarshan coverage of Asiad 1982 for some districts of Madhya Pradesh.	Shri Satyanarayan Jatiya			
89.	Better maintenance and upkeep of Kannaki (Mangla Devi) Temple in Tamil Nadu.	Dr. A. Kalanidhi			
90.	Underground cooking gas pipe lines in the towns around Mathura Refinery.	Shri Digambar Singh			
91.	Need to stop indiscriminate cutting of trees in Purnia in Bihar.	Shrimati Madhuri Singh			
92.	Pest attack on apple crop in Himachal Pradesh and Jammu and Kashmir.	Shri Chintamani Jena			
93.	Steps to check abduction of children for begging by some gangs.	Shri Chandra Pal Shailani			
94.	Steps to improve economic condition of handloom weavers in the country.	Shri Harikesh Bahadur			
95.	Women procession on 2nd August, 1982 regarding dowry deaths in Delhi.	Shri Atal Bihari Vajpayee		2-8-1982	0 12
96.	Immediate steps to check mosquito menace and alleged increase in incidents of Malaria in Delhi.	Shri Ram Vilas Paswan			
97.	Problems of soil erosion on the Banks of the Bhagirathi near Farakka.	Shri Zainal Abedin			
98.	Provision of facilities of play grounds, playing equipments and coaching in villages.	Shri Bheekhabhai			
99.	Alleged shortage of stores adversely affecting the extension of telecom network in the rural areas of the country.	Prof. Narain Chand Parashar			
100.	Extension of Raw Cotton Monopoly purchase Scheme to Maharashtra.	Shri Uttam Rathod			

1	2	3	4	5	6
				H. M.	
101.	Economic development of Bundelkhand hilly and backward areas	Shri Ramnath Dubey		3-8-1982	o 20
102.	Steps to lift lock-out in Pulwani-Chazoff Mills in Bihar.	Shri Ramavatar Cotton Shastri			
103.	Setting up of two more units of Bharat electronics.	Shri Era Mohan			
104.	Need to ensure marketability of the products of small scale and ancillary units by Eastern Coalfield Limited in Asansol area.	Shri Ajit Kumar Saha			
105.	Procedure of registration of students in University of Delhi and Jawaharlal Nehru University.	Prof. Ajit Kumar Mehta			
106.	Railway services in certain parts of Uttar Pradesh.	Shri Ram Lal Rahi			
107.	Reported move to import Coconut Oil.	Prof. P. J. Kurian			
108.	Declaration of certain development blocks of Uttar Pradesh as Tribal areas.	Shri Harish Rawat			
109.	Provision of adequate radio network in the State of Orissa and improvement in the transmitter installed at Cuttack Station.	Shrimati Jayanti Pattnaik			
110.	Central clearance to caprolactum plant at Barauni.	Smt. Krishna Sahi.			
111.	Development of transport facilities in Tarai area of Uttar Pradesh.	Shrimati Usha Verma			
112.	Adequate compensation to farmers whose land has been acquired in connection with setting up of a Cantonment in Moradabad.	Shri Ghulam Mohd. Khan		3-8-1982	o 18
113.	Need to resettle the peasant families removed for construction of Kallada Dam in Kerala.	Shri P. K. Kodiyan			
114.	Development of district Pilibhit and Pūwayan Tehsil of Shahjahanpur district in Uttar Pradesh.	Shri Hariash Kumar Gangwar			

1	2	3	4	5	6
					H. M.
115.	Introduction of high speed ships in place of alleged out-dated ships of Mogul Lines in Konkan Coast Line.	Shri Bapusaheb Parulekar			
116.	Expeditious completion of construction of LPG Bottling Plant at Paharpur, Calcutta.	Shri Somnath Chatterjee			
117.	Alleged delay in the execution of Oil drilling projects.	Shri Arjun Sethi			
118.	Need to effect improvement in the postal services in Ujjain, Madhya Pradesh.	Shri Satyanarayan Jatiya			
119.	Need for a high level bridge over river Ganga near Sultan Ganj in Bihar.	Shri D. P. Yadav			
120.	Plantation of trees along National Highways.	Shri Virdhi Chander Jain			
121.	Immediate decision to publish cheaper edition of Ravindra Rachanavali in Bengali.	Shri Satyagopal Misra			
122.	Alleged unauthorised import of polyester filament in the country.	Shri Ratansinh Rajda			
123.	Reported recent killing of two harijans in Mohan pura village of Aligarh district of Uttar Pradesh.	Shri Mangal Ram Premi			
124.	Need for improvement in the working of telephone system in Ghazipur district of Uttar Pradesh.	Shri Zainul Basher			
125.	Problem of getting ration cards by Government employees in Delhi on shifting to another Government quarter.	Shri R.N. Rakesh			
126.	Concentration of offices of Government and Public Undertakings in Delhi.	Shri Kamal Nath			
127.	Alleged postponement of induction training programme in Reserve Bank of India.	Shri Chintamani Jena			

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1	2	3	4	5	6
H. M.					
128.	Distribution of Mahi River Water between Rajasthan and Gujarat.	Shri Virdhi Chander Jain			
129.	Unsatisfactory telephone services in Jodhpur and adjacent areas.	Shri Ashok Gehlot			
130.	Uninterrupted working of Atomic Power Station of Kota, Rajasthan.	Shri Krishan Kumar Goyal		9-8-1982	o 20
131.	Proper maintenance of food-grains by Food Corporation of India.	Shri Harish Kumar Gangwar			
132.	Steps to increase milk production in the country, instead of depending on imported skimmed milk powder.	Shri B. D. Singh			
133.	Maharashtra - Karnataka Border dispute.	Prof. Madhu Dandavate			
134.	Assistance to Tripura Government to meet the situation created by alleged heavy floods.	Shri Ajoy Biswas			
135.	Central survey team to study soil erosion by rivers in Himachal Pradesh.	Shri Krishan Datt Sultanpuri			
136.	Financial assistance to small scale units by Nationalised Banks.	Shri Bheekha-bhai			
137.	Need to make available children literature at cheap price in the country.	Prof. Nirmala Kumari Shaktawat			
138.	Delay in construction of Banspani-Jakhpura Railway line.	Shri Harihar Soren		10-8-1982	o 27
139.	Bombay Suburban Railway Service.	Dr. Subramaniam Swamy			
140.	Problems of ex-servicemen rehabilitated in public sector banks.	Shri Amal Datta			
141.	Steps for better working of postal and telephone system in Uttar Pradesh.	Shri Harikesh Bahadur			

1	2	3	4	5	6
					H. M.
142.	Provision for a first class bogey from Saharanpur to Lucknow and need for starting Sangam Express from Saharanpur instead of Meerut.	Shri Jagpal Singh			
143.	Need to allot more wagons for transporting bananas from Jalgaon to Delhi.	Shri Y.S. Mahajan			
144.	Question of Central assistance and directions to State Government of Maharashtra to pass National Highway No. 6 near Amravati along the border of the city.	Smt. Usha Prakash Chaudhari			
145.	Establishment of an oil terminal at Paradip in Orissa.	Shrimati Jayanti Patnaik			
146.	Declaration of certain blocks of Mirzapur district as industrially backward area.	Shri Uma Kant Mishra			
147.	Relief measures in Katihar district in Bihar due to floods and erosions in Mahananda Ganga rivers.	Shri Tariq Anwar			
148.	Declaration of 17 September as social Justice Day on the birthday of Periyar E.V. Ramaswamy.	Shri Jaipal Singh Kashyap			
149.	Alleged crisis in publishing industry due to high cost of paper.	Shri Arjun Sethi			
150.	Need for a direct Air India flight from Trivandrum to Doha and Muscat.	Prof. P.J. Kurien		11-8-1982	0/24
151.	Circular/Ring Road transport service in Bangalore city.	Shri T.R. Shamma			
152.	Alleged eviction of tribals by forest department in Madhya Pradesh.	Shri Baburao Paranjpe			
153.	Relief measures for tribals of Santhal Parganas in Bihar in view of alleged continuous drought.	Shri Ramavatar Shastri			
154.	Restoration of train services on Samastipur-Darbhanga and Samastipur-Khagaria Sections of North Eastern Railway.	Prof. Ajit Kumar Mehta			

H. M.

- | 1 | 2 | 3 | 4 | 5 | 6 |
|------|--|---------------------------|---|---|---|
| 155. | Need to increase the contribution of workers to Provident Fund to 10 per cent. | Shri D.S.A. Sivaprakasham | | | |
| 156. | Union Government's clearance for setting up of a Nylon-6 project in Gujarat. | Shri Ahmed Mohammed Patel | | | |
| 157. | Need for setting up of a Railway Coach Factory at Palghat in Kerala. | Shri V.S. Vijayaraghavan | | | |
| 158. | Development of Tourism during the ASIAD and arrangements for taking foreign tourists to Bihar. | Smt. Madhuri Singh | | | |
| 159. | Development of Chitrakut town falling under the jurisdiction of Uttar Pradesh and Madhya Pradesh Governments. | Shri Ramnath Dubey | | | |
| 160. | Problems of Railway employees of Statutory Staff Canteens. | Shri Basudeb Acharya | | | |
| 161. | Punctuality of trains between Ahmedabad and Khedbrahma and Ahmedabad and Udaipur and need for replacement of old locomotive engine by diesel engine. | Shri Shantubhai Patel | | | |
| 162. | Development of tourism in Gujarat. | Shri R.P. Gaekwad | | | |
| 163. | Use of Hindi by Delhi Administration. | Shri K.T. Kosaram | | | |
| 164. | Facilities for improving the condition of fishing industry and fishermen in Tamil Nadu. | Shri M.S.K. Sathiyendran | | | |
| 165. | Granting of additional loan to Kerala Government for raw cashew nuts procurement scheme. | Shri K.A. Rajan | | | |
| 166. | Need to construct Kichau Dam in Uttar Pradesh. | Shri Ram Lal Rahi | | | |
| 167. | Need to decrease railway freight charges for transportation of fruits. | Shri Rasheed Masood | | | |
| 168. | Incidents of atrocities on Harijans in Uttar Pradesh and Bihar. | Shri Ram Vilas Paswan | | | |
| 169. | Alleged non-delivery of postal Dak in Itanri. | Shri Rameshwar Neekhra | | | |

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1	2	3	4	5	6
					H. M.
170.	Alleged financial strain on educational institutions and schools established by minority communities in Tamil Nadu.	Shri Adbul Samad		13-8-1982	
171.	Need to increase financial allocation for expeditious construction of the proposed new Railway line of Nangal-Talwara in Himachal Pradesh.	Prof. Narain Chand Parashkar.			

*(iii) Statement under Direction 16 correcting information regarding discussion
on Private Members' Resolution*

Brief Subject	Name of Minister	Date	Time taken
			H. M.
Correcting certain information given by him in the House on 26 February, 1982 in course of reply to the discussion on Private Members Resolution moved by Shri M.M. Lawrence on 18 December, 1981 regarding Welfare of Construction Workers.	Shri Bhagwat Jha Azad	8-7-1982	0 04

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken	Percentage to total time taken
	H. M.	
BILLS		
(a) Government Bills	49 51	27.3
(b) Private Members' Bills	7 27	4.1
BUDGETS		
(a) Railway Budget	2 35	1.4
(b) General Budget	2 24	1.3
(c) Budget in respect of States under President's rule	5* 04	2.8
CALLING ATTENTION NOTICES (Rule 197)	15 41	8.6
DISCUSSIONS		
(a) Half-an-Hour Discussions (Rule 55)	3 57	2.2
(c) Short Duration Discussions (Rule 193)	34 35	18.9
MATTERS UNDER RULE 377	6 37	3.6
MOTIONS		
Motion of No-Confidence	10 05	5.5
QUESTIONS	22 01	12.1
RESOLUTIONS		
(a) Statutory Resolutions	*	
(b) Private Members' Resolutions	7 32	4.1
STATEMENTS (Rule 372)	3 17	1.8
OTHER MATTERS such as Papers laid on Table, Question of Privilege, Obituary references, Points of Order, Personal Explanations etc.	11 21	6.3
TOTAL:	182 27	100.0

*Joint discussion took place on Statutory Resolutions [vide Statement No 15(f) Sl. Nos 1 and 2] and General Discussion and Demands for Grants in respect of the Budget (Assam) for 1982-83. Time taken on Joint Discussion has been shown under Assam Budget.